

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 3732
ANSWERED ON 03.01.2019

DRAFT GUIDELINES FOR GROUND WATER EXTRACTION

3732. SHRIMATI RAKSHATAI KHADSE

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Government proposes to draft guidelines for ground water extraction with the aim to ensure robust ground water regulatory mechanism for effective water conservation in the country and if so, the details thereof;
- (b) whether the Government proposes to impose charges on the quantum of the ground water extraction towards the adoption measures for the water efficiency usages and save the extraction specially in over-exploited and critical areas facing water shortage; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) to (c) Central Ground Water Authority has notified revised guidelines to regulate and control ground water extraction in India, which will be effective from 01.06.2019. As per the revised guidelines, Water Conservation Fee (WCF) would be levied for use of ground water depending on the category of area, type of industry and quantum of ground water withdrawal. The WCF is designed to progressively increase from safe to over-exploited areas and from low to high water consuming industries as well as increasing quantum of ground water extraction. This will promote water use efficiency as well as act as a deterrent to large scale ground water extraction by the industries especially in over-exploited and critical areas.

Exemption from WCF has been provided to agricultural and certain other users. Details of WCF which will be charged from users as per guidelines are given at **Annexure**.

The Gazette Notification dated 12.12.2018 issued by CGWA can be seen at the web-link : <http://egazette.nic.in/WriteReadData/2018/193742.pdf>.

ANNEXURE

Annexure referred to in reply to part (a) to (c) of Unstarred Question No. 3732 to be answered in Lok Sabha on 03.01.2019 regarding “Draft Guidelines for Ground Water Extraction”

1. DRINKING AND DOMESTIC USE

All domestic users (having more than one inch dia delivery pipeline or, seeking second connection) and other proponents covered under infrastructure projects (except Government infrastructure projects and Government water supply agencies) would pay W.C.F. as per rates given below:

Quantum of Groundwater withdrawal (m ³ /month)	Rate of W.C.F (Rs. Per m ³ /month)
0-25	Exempted
25-50	Re 1/-
>50	Rs 2/-

Government water supply agencies and Government infrastructure projects shall pay W.C.F. at the rate of Rs. 0.50/- per m³/month

2. Packaged drinking water (drawing more than 50m³/day)/ soft drinks/ breweries/distilleries

S.No.	Category of area ↓ Ground water use →	Rate of Water Conservation Fee (Rs. per m ³ /day)			
		< 200 m ³ /day	200 to <1000 m ³ /day	1000 to <5000 m ³ /day	5000 m ³ /day and above
1.	Safe	3.00	5.00	8.00	10.00
2.	Semi-critical	5.00	10.00	15.00	20.00
3.	Critical	10.00	20.00	40.00	60.00
4.	Over-exploited	20.00	40.00	60.00	100.00

3. Packaged Drinking Water units (drawing less than 50m³/day) and other industries

S.No.	Category of area ↓ Ground water use →	Rate of Water Conservation Fee(Rs. per m ³ /day) based on quantum of ground water withdrawal			
		< 200 m ³ /day	200 to <1000 m ³ /day	1000 to <5000 m ³ /day	5000 m ³ /day and above
1.	Safe	1.00	2.00	3.00	5.00
2.	Semi-critical	2.00	3.00	5.00	8.00
3.	Critical	4.00	6.00	8.00	10.00
4.	Over-exploited	6.00	10.00	16.00	20.00

4. Mining/ infrastructure dewatering projects

S.No.	Category of area ↓ Ground water use →	Rate of Water Conservation Fee (Rs. per m ³ /day)			
		< 200 m ³ /day	200 to <1000 m ³ /day	1000 to <5000 m ³ /day	5000 m ³ /day and above
1.	Safe	1.00	2.00	2.50	3.00
2.	Semi-critical	2.00	2.50	3.00	4.00
3.	Critical	3.00	4.00	5.00	6.00
4.	Over-exploited	4.00	5.00	6.00	7.00